

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3578  
ANSWERED ON:01.12.2010  
RELIGIOUS RITES BY HINDUS  
Agarwal Shri Jai Prakash

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) whether Hindus living in some countries are not allowed to conduct their religious rites viz, cremations, worshipping etc.;
- (b) if so, the details thereof;
- (c) whether the Government has taken up the issue with these countries; and
- (d) if so, the outcome thereof?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) to (d) : Rules relating to death rituals are governed by the laws of the host countries. Whenever specific problems are brought to the notice of the Indian missions abroad, they take the matter up with the local authorities.